

specific contra-indications, is unlikely to produce harmful effects. All these possible side-effects are written clearly in the promotional literature of Corticosteroids and medical students are taught about it.

The Corticosteroids group of drugs marketed both by the national and multinational companies in the country are required to be sold strictly under medical prescription to any indiscriminate use of this group of drugs.

#### **Antiquities Dug out at Thanesar-Kurukshetra**

6124. DR. B.L. SHAILESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of objects and antiquities dug out by the Archaeological Survey of India at the ancient mound at Thanesar-Kurukshetra recently have been brought to Delhi for analysis;

(b) if so, the light which these objects throw on the ancient civilisation; and

(c) how it is proposed to preserve them in the National Museum?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): (a) Yes, Sir. The excavated objects from the mound called Harsh-ka-Tila at Thanesar have been brought to Archaeological Survey of India, New Delhi for documentation, photography, analysis and study.

(b) the objects unearthed during the excavations at Thanesar belong to the period first-second century A.D. to eighteenth century A.D. Preliminary assessment of the material from the excavations suggests their

cultural importance which throws light on the technology and various aspects of human life in the past and nature of successive settlements at Thanesar.

(c) Question does not arise.

#### **Pollution from Chemical Units**

6125. DR. KRUPASINDHU BHOI:  
SHRI SRIBALLAV PANI  
GRAHI:  
SHRI SANAT KUMAR MAN  
DAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether according to the Work Watch Institute, use of chemical pesticides and the discharge of large quantity of industrial chemical waste pose wide spread threat to health; and

(b) if so, the measures taken to tackle the problem?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) Various measures have been taken by the Government to tackle the problem. Some of the important measures are:

(i) Standards have been set for discharge of industrial effluent for major polluting industries.

(ii) Consents are required to be taken from the Pollution Control Boards for discharge of effluent and the Boards in giving such consents regulate measures to be taken for pollution control.

(iii) Legal action is taken against the defaulting industries.